

OUT-AT-ONCE

No. /DHC/GAZ/IB/C-8/18LA/2023

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To:

The Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI),
Rouse Avenue Court Complex,
New Delhi.

Subj: Repatriation of Sh.Sanjay Kumar Aggarwal, Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi to his parent cadre.

Sir,

I am directed to forward herewith a copy of Order No.F.08/17/2011/S.J/03 dated 05.01.2023 issued by the Govt. of NCT of Delhi on the above subject for information and necessary action.

Encl: As above

Yours sincerely,

Sd/-

(Shankar Singh)
Joint Registrar (Gaz.IIB)
for Registrar General

Encl. No. 15/-134 DHC/GAZ/IB/C-8/18LA/2023

Dated: 06/01/2023

Copy forwarded for information and necessary action to:-

- ✓ The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi.
- Sh.Sanjay Kumar Aggarwal, Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Department of Law, Justice and Legislative Affairs, 8th Level, C-Wing, Delhi Secretariat, I.P.Estate, New Delhi-110002 with the request to report to the Principal District & Sessions Judge-cum-Spl. Judge (PC Act)(CBI), Rouse Avenue Court Complex, New Delhi for joining on being relieved.
- Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
- Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

Amit Narayan Bhartiwar
(Amit Narayan Bhartiwar)
Assistant Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. F.5 (1)/2022/2044-2084 Dated, Delhi the

Subj- Repatriation of Sh. Sanjay Kumar Aggarwal, Principal Secretary
(Law, Justice & L.A.), Govt. of NCT of Delhi to his parent cadre.

Copy forwarded for information to :-

- ✓ The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
- The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
- The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell, I.T.Cell, & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi..
- The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
- The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.

Kavert Bawjra
(Kavert Bawjra)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi

